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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI .

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/709/IB/2017
NAME OF THE PETITIONER(S) : NOBLE CONSOLIDATED GLAZINGS LTD
NAME OF THE RESPONDENT(S) : MARG LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	V. J. ARUL RAJ ADVOCATE	Counsel for Respondent-	<i>V. J. Arul Raj</i>
1.	SUYESH PACANDE	Rep. Counsel for Petitioner	<i>Suyesh</i>

ORDER

Representing Counsel for petitioner/operational creditor present. Shri V J Arul Raj representing the respondent present and prayed for time to file vakalat and counter. Time is enlarged at request. Put up on 18.01.2018.

sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

sd/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc